

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).2368-2369/2006

N. BALAKRISHNAN & ANR.

Petitioner(s)

VERSUS

KAILASA NAICKER (D) BY LRS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 11/05/2007 These Petitions were called on for hearing today.

For Petitioner(s)

Mr.Senthil Jagadeesan,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Service is complete.

There is no appearance for the respondents.

List before the Hon'ble Court.

(B. Sudheendra Kumar)

Registrar

rd